

3105 Handloom Fabrics SRAVANA 14, 1888 (SAKA) Manufacture of small car (H.A.H. Dis.)  
(Res.)

**Hon. Members:** Yes.

*Amendment No. 3 was, by leave, withdrawn.*

**Shri V. B. Gandhi:** I withdraw my amendment.

*Amendment No. 4 was, by leave, withdrawn.*

**Mr. Deputy-Speaker:** I will now put the main motion.

The question is:

"This House disapproves of the proposed project of an Indo-US Foundation and calls upon the Government of India not to proceed with it."

*The motion was negatived.*

18.04 hrs.

RESOLUTION RE: RECOGNITION AND SUPPORT TO HANDLOOM FABRICS BY FOREIGN GOVERNMENTS, ETC.

**Mr. Deputy-Speaker:** I have received a letter from Mr. Hem Raj authorising Mr. Saraf to move the resolution standing in his name. Mr. Saraf may move it.

**Shri Sham Lal Saraf** (Jammu and Kashmir): I beg to move:

"This House is of opinion that Government may take necessary steps to get recognition and support to the handloom fabrics sold under the trade names "Bleeding Madras", "India Madras" and "Madras" as a distinctive and exclusive product of India by all Foreign Governments and their agencies as well as the trade in those countries, and that appropriate action, where necessary, may be taken to prevent the use of the said trade-names for any other products in any manner which may prejudicially affect the interests of the producers of the aforesaid fabrics in India."

**Mr. Deputy-Speaker:** He can continue on the next day.

18.05 hrs.

MANUFACTURE OF SMALL CAR\*

**Shri H. C. Linga Reddy** (Chikballapur): Mr. Deputy-Speaker, Sir, the object of my raising this half-an-hour discussion on the subject of the small car project is that it is very necessary that the small car project be taken up immediately. The demand for the manufacture of a small car in our country under the public sector or under the State sector or under the private sector is as old as independence. The demand is there for more than a decade. We have built ships, we have manufactured railway engines, but it is unfortunate that though India has advanced industrially very much we are still limping with regard to the taking up of the manufacture of a very small car.

Sir, demands were made so often and even a committee was set up as long ago as 8-4-1959 under the Chairmanship of no less a person than Shri L. K. Jha, I.C.S., then Additional Secretary, Ministry of Commerce and Industry. They gave a report recommending that this small car project should be taken up immediately. They thought if they waited till the final report was ready it would take a long time, and therefore they even gave an interim report nearly about 4 or 5 years ago. In spite of that the Government have been saying again and again, whenever pressed in the Lok Sabha or Rajya Sabha and also in the public, that this should be taken up, that this has not been done at all. Even in the month of April, 1966 the hon. Minister for Industry said that a decision would be taken within a month—end of April—but even that has not been done.

It is not as though definite proposals are not made to the Government. Several proposals are before them.

\*Half-an-Hour Discussion.